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NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/03/2017 AT 02.30 PM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/1/2017  
NAME OF THE APPLICANT : TECHNOLOGY FRONTIERS INDIA PVT LTD  
UNDER SECTION : 2(41)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. SRI VARSHINI  
FOR  
V. HANESHI

COUNSEL FOR  
Petitioner / Applicant

Sri Varshini

ORDER

Ms Sri Varshini, counsel for petitioner present. Report of ROC has been received. The matter is posted for hearing. Put up on 13.04.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)